

Financial Assistance for Libraries and Laboratories in Madras

1627. **Shri Elayaperumal:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the Government of Madras have applied for any financial assistance for the improvement of Libraries, Laboratories and for the raising of salaries of the Higher Secondary grade teachers during the Second Five Year Plan;

(b) if so, the amount allotted for the same; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) Rs. 12,05,518 have been sanctioned upto 31st August, 1957.

(c) Does not arise.

Sodepur Glass Works

1628. **Shri Ghosal:** Will the Minister of Finance be pleased to state:

(a) whether any steps have been taken for realising the outstanding loan from the Sodepur Glass Works; and

(b) if not, the reasons therefor?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). The transaction relating to the sale of the assets of Sodepur Glass Works Ltd., was completed on the 3rd May, 1957 and the question of enforcing the Deeds of Guarantee and the formalities connected therewith for recovery of the balance of the loan are now engaging the attention of the Industrial Finance Corporation.

Scheduled Caste Employees

1629. **Shrimati Shakuntala Devi:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of India have recently issued orders regarding promotion from 15th May,

1957 of a number of Scheduled Caste clerks who were due for promotion as Assistants from much earlier dates;

(b) if so, the number of such persons; and

(c) whether they have been given full service benefits?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) 26.

(c) Yes, their initial pay on promotion to Assistants has been fixed at the stage they would have reached if they had been promoted with effect from the earlier dates on a Ministry wise basis.

Hindi Assistants

1630. **Shrimati Shakuntala Devi:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that orders have been issued in January, 1957 reverting from 1st February, 1957 all the Hindi Assistants to the posts of Clerks and they have been granted a special pay of Rs. 30 only for doing Hindi work;

(b) if so, whether the above orders apply equally to those candidates who were recruited through Employment Exchange or appointed from the non-Secretariat Service;

(c) if not, the reasons therefor; and

(d) the number of persons of all the categories affected by the above orders?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes, if the posts of Hindi Assistants were held on a purely temporary basis by clerks promoted out of turn.

(b) and (c). The orders do not apply to persons recruited as Hindi Assistants through the Employment Exchanges or from subordinate offices because they have been appointed on

an *ad hoc* basis and they will be replaced by qualified Hindi Assistants as soon as they become available.

(d) The information is not readily available.

Aeroplane Accident near Poona

1631. Shri Raghunath Singh: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that an Indian Air Force Officer was killed in an air crash 22 miles away from Poona on or about the 29th August, 1957; and

(b) if so, whether this is the second accident within that week?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) One Indian Air Force Officer was killed in an air crash 18 miles south of Poona on 28th August 1957.

(b) No.

Central Secretariat Stenographers' Service

1632. Shrimati Parvathi Krishnan: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 2436 on the 29th May, 1956 and state:

(a) the number of Stenographers who did not pass the U.P.S.C. Test, but were confirmed recently;

(b) whether it is a fact that at the time of framing rules for the centralisation of recruitment of Stenographers in the Central Secretariat and its Attached Offices displaced persons were specifically excluded from the operation of the concession under para 3 (c) of Ministry of Home Affairs Office Memorandum No 27/6/45 ests(s) dated 31st December, 1957; and

(c) if so, reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The confirmation of Stenographers, who were exempted from passing the examination held by the Union Public Service Commission,

took place long ago, and none of them was confirmed recently.

(b) No.

(c) Does not arise.

Drama Camp

1633. Shri Kodiyam: Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Unstarred Question No. 942 on the 27th August, 1957 and state:

(a) the salient features of the drama camp held in 1957-58;

(b) the number of people who participated in the camp; and

(c) the various heads under which Rs. 9,117 were spent?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) The Dramatics Training Camp conducted at Matheran from 13th May to 4th June, 1957, was attended by teachers nominated by 7 Universities for short term training in the techniques of Dramatics.

(b) 15.

(c) A statement is placed on the table of the Lok Sabha [See Appendix V, annexure No. 67].

Cantonment Board Employees

1634. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state whether the Pay Commission will also consider the wages and service conditions of the Cantonment Board Employees?

The Deputy Minister of Defence (Shri Raghuramaiah): No. Sir.

Manufacture of Binoculars and Microscopes in Ordnance Factories

1635. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether microscopes and binoculars are being manufactured in Ordnance Factories; and